

[English]

Deposits of Crude Oil and Gas

164. SHRI ASHOK ANAND-RAO DESHMUKH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some more crude oil and natural gas deposits have been found in the country during the last one year; and

(b) if so, the details thereof indicating names of places?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) Oil/Gas have been found in 25 Structures in 1990-91 including Palej, Nandej and Sangampur in Gujarat; Kharatar, Bhakhri Tibba, Bankia and Dandewala in Rajasthan; seven structures in Bombay Offshore; Mori, Manepalli, Elamanchilli in Andhra Pradesh; one structure in Krishna-Godavari offshore; Kamalapuram and

Tiruvarpur in Tamilnadu; and Dikom, Shalmari/Hapjan, Sarojini, Diroi and Kathaloni in Assam.

Conversion of M. G. Lines in Marathwada

165. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the conversion of rail lines from metre gauge to broad gauge in Marathwada areas is going on;

(b) if so, the progress made so far; and

(c) by what time this work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) Yes, Sir.

(b) The progress made in the 2 gauge conversion works in Marathwada is as under:—

Name of the Project	Progress as on 31-3-1991
(i) Conversion of Manmad-Parbhani Parli Vajjnath MG into BG (Work is in progress on Manmad-Aurangabad section 114 kms only)	Progress on Manmad-Aurangabad 114 km-74.5%
(ii) Conversion of Parbhani-Purna and Mudkhed-Adilabad MG into BG and parallel BG line between Purna and Mudkhed.	12%

(c) Phase I from Manmad to Aurangabad is expected to be completed during the financial year 91-92. For the work of Phase II & III, completion date has not yet been fixed and would depend on the availability of resources in the coming years.

Coal Permits

166. SHRI S. B. SINGH: Will the Minister of COAL be pleased to state:

(a) the number of coal permits given by his Ministry or by the Coal India Limited during the last 18 months; and

(b) what grade of coal was supplied to various parties?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) and (b)

Neither Ministry of Coal nor Coal India Ltd. issue any coal permits. Any requests received for release of coal are dealt with and disposed of according to the procedures laid down by Sales Policy Committee of Coal India Ltd. The grade of coal supplied to various parties depends upon the requirements of consumers and availability of particular grades.

Appointment of General Sales Agents by Indian Airlines

167. SHRI S. B. SINGH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the details of General Sales Agents or Selling Agencies appointed by the Indian Airlines in the last 18 months ; and

(b) the criteria of appointing such General Sales Agent/Agents ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA) : (a) Indian Airlines does not appoint General Sales Agents. After 1-1-1990 it has appointed 154 Passenger Agents and 22 Cargo Agents in different parts of the country.

(b) The criteria for appointment of Passenger/Cargo Agents are :—

(i) For the metropolitan cities of Bombay, Delhi, Calcutta, Madras, Bangalore, Hyderabad and Ahmedabad, the applicant agents should have IATA approval.

(ii) The applicant agent should have suitable premises, atleast 2 staff capable of issuing IA documents, sufficient security arrangements and some prior

experience in air transportation business for stations other than mentioned at (i) above.

(iii) All applicant agents are required to be financially sound.

(iv) Commerical need of Indian Airlines for more agency representation at a particular station.

Power Supply in Capital

168. SHRI V. SREENIVASA PRASAD :

SHRI M. V. CHANDRAPRASAD :

SHRI M. V. CHANDRASHEKHRA MURTHY :

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the details of deficiencies in the working of Delhi Electric Supply Undertaking pointed out by the task force set up by the Union Government ; and

(b) the steps taken to remove the deficiencies for improving the power supply position in the capital ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) The Central Government has established a Task Force to periodically review the power supply position in Delhi and the measures necessary for meeting the same. In one of the recent meetings, the Task Force had suggested expeditious construction of various 220KV transmission lines, early restoration of the three damaged gas Turbine Units, synchronisation of one unit of Rajghat Power House and installation of adequate